

(b) if so, the facilities being provided to the people by the Government through this trust:

(c) whether the Government propose to allocate more funds to this Trust this year;

(d) if so, the amount thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir. Neither ONGC nor this Government have formed such a trust. However, Government of Gujarat constituted a trust in 1986 under the Chairmanship of District Magistrate and Collector, Bharuch, on the governing body of which an officer of ONGC is a member.

(b) to (e) Do not arise.

[English]

Railway Advertisements

1467. SHRI MANDHATA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the advertisements of the Railways published in newspapers and magazines are routed to them through private agencies and not by the Directorate of Audio and Visual Publicity; and

(b) if so, the reasons therefor and the conditions under which such advertisements are released to the private agencies?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b) The Railways have been exempted from the practice of routing their advertisements through the DAVP. However, they are following Advertising Policy of Government of India as specified by DAVP and are guided by it. In keeping with the Government's policy, Railway Administrations generally release advertise-

ments directly to the DAVP approved publications at the rates prescribed by DAVP. Railway Administrations are also authorised to form a panel of Advertising Agencies on specified terms and conditions for utilisation of their services for designing and making the artwork of the advertisements requiring the same and also releasing them to various publications. Even in these cases, the advertisements are generally released to the DAVP approved publications at the rates prescribed by DAVP.

Air Services from Delhi to Visakhapatnam

1468. DR. VISWANATHAM: Will the MINISTER OF CIVIL AVIATION be pleased to state.

(a) whether Government propose to link Visakhapatnam with Delhi by a daily direct flight or through Raipur or Bhubaneswar; and

(b) if so, when and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No, Sir.

(b) The provision of direct air links between Delhi and any station depends on the traffic potential of such links vis-a-vis other such links and the availability of aircraft to sustain them. At present there is no plan to provide direct air links between Delhi and Visakhapatnam.

Petrochemicals Factory of Cochin Refineries

1469. SHRI RAMESH CHENNIHALA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal to start new petrochemical factory as a subsidiary unit of the Cochin Oil Refineries; and

(b) if so, the details thereof?